

(b) the annual production of prime coking coal in the country; and

(c) the reasons for importing it?

THE MINISTER OF STEEL AND MINES

AND THE MINISTER OF LAW AND JUSTICE (SHRI DINESH GOSWAMI): (a) and (c). Approximate quantities of coking coal imported by the Integrated Steel Plants during the last two years and those planned for the current year are given below:

(in million tonnes)

1988-89	1989-90	1990-91
1	2	3
4.44	5.35	5.6

In order to bridge the quantitative and qualitative gaps between the requirement and indigenously available prime quality low ash metallurgical coking coal, the Integrated Steel Plants resort to imports. The imported coal is blended with the indigenous coal which has higher ash content percentage in order to attain satisfactory technological parameters including desired ash levels.

(b) The production of prime coking coal in the country during 1988-89 was 12.51 million tonnes and was estimated to have been 11.34 million tonnes during 1989-90.

[English]

Meeting of India-Pakistan Business Council for Women Entrepreneurs

10437. SHRI R.N. RAKESH:
SHRI MANIKRAO HODLYA
GAVIT:

Will the Minister of COMMERCE be pleased to state:

(a) whether a meeting of the India-Pakistan Business Council for Women Entrepreneurs was held in New Delhi on 30 April, 1990;

(b) if so, the details thereof;

(c) the names of the Members who participated in the meeting; and

(d) the salient features of the discussion held in the meeting and the suggestions given to Government by the Council?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI AR-ANGIL SREEDHARAN): (a) to (d). The second meeting of the Joint Business Women's Council of India and Pakistan was held in New Delhi on 28th April, 1990. The participants underlined the need for cooperation between the two countries in imparting training in Administrative and Business Management, for taking up study tours in India and Pakistan to identify the areas of mutual cooperation and to improve volume of trade between India and Pakistan to the mutual advantage of the two countries. No suggestions were given by the Council to the Government.

The following members participated:—

WOMEN'S WING OF NATIONAL ALLIANCE OF YOUNG ENTREPRENEURS

(1) Smt. Neena Malhotra, Chairperson

- (2) Smt. Rajni Aggarwal, Chairperson, International Committee
- (3) Smt. Priya Khanna, Vice Chairperson
- (4) Smt. Shoba Arora, Vice Chairperson, Delhi Chamber
- (5) Smt. Narinder Pal Kaur, Secretary

PAKISTAN ASSOCIATION OF WOMEN ENTREPRENEURS (PAWE)

- (1) Begum Salma Ahmed. President
- (2) Bushra Ajmal. Joint Secretary
- (3) Frazana Rahman, Secretary, Information
- (4) Basra Sultana
- (5) Shamina Sultana

Import of Super 301 on Textiles Export to U.S.A.

10438. SHRI S. KRISHNA KUMAR: Will the Minister of COMMERCE be pleased to state:

(a) the impact of U.S. decision to list India under Super 301, on the export of textiles; and

(b) the steps being contemplated to save textile export?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI AR-ANGIL SREEDHARAN): (a) So far no action against Indian exports to the United States has been taken by the US under provisions of Super 301. In the circumstances, there is no question of textiles exports from India to US being affected by the listing of India.

(b) Does not arise.

Smuggling of Stationery

10439. SHRIMATI BASAVA RAJES-WARI:
SHRI G.S. BASAVARAJ:

Will the Minister of FINANCE be pleased to state:

(a) whether large scale smuggling of stationery from Nepal, Hong Kong and Singapore is posing a major threat to the Indian stationery industry; and

(b) if so, the steps taken/proposed to be taken to check this smuggling?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHAS-TRI): (a) and (b). The information is not readily available. It is being collected and will be laid on the table of the House.

Sick Tea Gardens

10440. SHRI CHITTA BASU: Will the Minister of COMMERCE be pleased to state:

(a) whether there is any proposal under consideration of Government for nationalising some sick tea gardens;

(b) if so, the names of the gardens; and

(c) at what stage the proposal stands at present?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI AR-ANGIL SREEDHARAN): (a) No, Sir.

(b) and (c). Does not arise.

Stock Markets

10441. SHRI P.M. SAYEED: Will the Minister of FINANCE be pleased to state: